HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.III/255/2016-Judl./61

Dated Shillong the 17th December 2025

Pursuant to this Registry's Notification No. HCM.III/255/2016-Judl./59 dated 09.12.2025, all Officers and staff of the Judicial Section, including the Filing Section, are hereby directed to attend office duty on 29.12.2025 and 09.01.2026, and also as and when any Vacation Court sits.

By order,

JOINT REGISTRAR (LISTING)

No. HCM.III/255/2016-Judl./61A

Dated Shillong the 17th December 2025

Copy to:-

- 1. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 2. The Registrar (Administration), High Court of Meghalaya, Shillong for kind information.
- 3. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for kind information.
- 4. The Court Officers, High Court of Meghalaya, Shillong for information and necessary action.
- 5. The System Analyst, High Court of Meghalaya, Shillong for kind information and necessary action.
- 6. All Officers and Staff, Judicial Section including Filing Section for information and necessary action.
- 7. The Court Masters, High Court of Meghalaya, Shillong for kind information and necessary action.
- 8. Office File.

JOINT REGISTRAR (LISTING)

1921 19112hs